# GOVERNMENT OF INDIA LAW, JUSTICE AND COMPANY AFFAIRS LOK SABHA

# UNSTARRED QUESTION NO:2747 ANSWERED ON:01.08.2002 VACANCIES IN FAST TRACK COURTS VILAS BABURAO MUTTEMWAR

### Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether there is shortage of judges in the Fast Track Courts as a result of which the cases get piled up defeating there by the very purpose for setting up such courts;

(b) if so, the number of vacancies available in such courts, State-wise; and

(c) the steps being taken to fill up all vacancies?

# Answer

### MINISTER OF LAW AND JUSTICE (SHRI K. JANA KRISHNAMURTHI)

(a)&(b) A Statement of shortage of Judges and vacancies in Fast Track Courts is annexed.

(b) It is the primary responsibility of the concerned High Court and the State Government to fill up the vacancies of judges in Fast Track Courts in their respective jurisdiction. The Supreme Court in its Judgement of the 6th May, 2002 in Brij Mohan Lal Vs. Union of India & Others has directed as below:-

` The High Court and the State Government shall ensure that there exists no vacancy so far as the Fast Track Courts are concerned, and necessary steps in this regard shall be taken within three months from today. In other words, steps should be taken to set up all the Fast Track Courts within the stipulated time`.

The direction given by the Supreme Court has been communicated to the State Governments for compliance.

# ANNEXE

#### Statement showing the number of vacancies in Fast Track Courts as on 30.07.2002

Sr.No.	Name	of	the	State	No.of	FTCs	No.of	FTCs	No.	of	vacancies
Notified		Woi	rking								

1. Andhra Prades	. Andhra Pradesh 7					
2. Arunachal Pra	desh		3 3			
3. Assam	20	15	5			
4. Bihar	183	110	73			
5. Chhattisgarh 6. Goa	3 3	31	23	8		
7 Gujarat 36 36						
8. Haryana	1	.2 5	7			
9. Himachal Prad 10. Jammu & Kash 11. Jharkhand 12. Karnataka		89 13	43 30 10		3	

13.	Kerala		27		10		17		
14.	Madhya Prades	sh		8	35		36	4	9
15.	Maharashtra			104			94	10	
16.	Manipur			2			2		
17.	Meghalaya	2		2					
18.	Mizoram			3			-	3	
19.	Nagaland	2		-		2			
20.	Orissa	27		19		8			
21.	Punjab	6		5		1			
22.	Rajasthan	40		4(	C				
23.	Sikkim	-	-						
24.	Tamil Nadu	49		30	C	19	)		
25.	Tripura 3			2		1			
26.	Uttaranchal	4	15		30	)	15		
27.	Uttar Pradesh	n		20	06		15	57	49
28.	West Bengal	46			13		33		

Total 1150 737 453